



**DFR NO. 1561 OF 2019**

Registry is directed to number the appeal.

Admit. Learned counsel for the respondent-Board may file his objections/reply to the main appeal on or before 07.05.2019 with advance copy to the other side.

List the matter on **08.05.2019.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**

**(Justice Manjula Chellur)**  
**Chairperson**

ts/ss